

URGENT

**Office of the District Judge, Murshidabad
(English Office)
Berhampore, Murshidabad**

Order

No. 169

Dated Berhampore, the 28th February, 2019

In partial modification of Tender Notice Dated 20.02.2019 regarding purchase of 01 (one) Photocopier Machine in the Judgeship of the undersigned, the specifications stated in the aforesaid notice are modified in the following manner :-

Speed – 25 - 30 CPM instead of 31 CPM
Memory- 256 MB instead of 320 MB

Sd/- P. S. Chatterjee

District Judge, Murshidabad

Memo No. 768(20)/XII - 3

Dated Berhampore, the 28th February, 2019

Copy forwarded for information and publication to:-

1. The District Magistrate, Murshidabad.
2. The superintendent of Police, Murshidabad.
- 3-6 The Judge – in – Charge, Nezarat Department, Civil Courts, Berhampore/Kandi/Lalbagh/Jangipur.
7. The Sabhadhipati, Murshidabad Zila Parishad.
8. The C.M.O.H, Murshidabad.
9. The Chairman Berhampore Municipality.
10. The District Registrar, Murshidabad.
11. The Secretary, Berhampore Bar Association.
12. The Chief Judicial Magistrate, Murshidabad.
- 13-14. The Executive Engineer, PWD (civil) divn – I & II.
15. The Executive Engineer, PWD(Electrical), Murshidabad Divn.
16. The Station Master, Berhampore, Berhampore Court Railway Station.
17. The Super, Murshidabad Medical College & Hospital, Berhampore.
18. The District Information Officer, Murshidabad.
19. The Court Notice Board.
- ✓ 20. The System Officer with the direction to download the Notice in the Website of Murshidabad Judgeship.



District Judge, Murshidabad.